

[Shri S. N. Mazumdar.]

British capital. For example, Shri Ramaswami Mudaliar who is a Member of this House is very friendly with the British but when he faces the British shipowners in the International Conference, he has to take the stand that British shipowners are acting in a way detrimental to the development of our shipbuilding industry. Similar is the case in regard to chemical industry and soap. The very same gentlemen who are hand in glove with the British friends—the British capitalists—complain that Government is succumbing to the pressure of the British people and are not allowing the national shipbuilding industry to develop. If I had more time at my disposal, I could have developed this very theme to show that the second Five Year Plan cannot really be implemented without coming into conflict with the hold of the British capital on our country.

Lastly, I would like to say that I would have been prepared to accept any amendment to this Resolution but none has been forthcoming. The proposals for the second Five Year Plan have not yet been finalised; they have not been fully explored. Here also, I do not say that every word or comma in my Resolution is final. The principle and the spirit is there. If the hon. Members who said that they supported the principle had come forward with suitable amendments to show the correct way of implementing the spirit, I would have been prepared to consider them but they have not done that. I commend my Resolution to the House knowing full well that it will be defeated. It may be defeated today but we have seen from past experience that whatever the Opposition says may be defeated but the logic of facts, the logic of history will show what truth there is in what we say.

THE VICE-CHAIRMAN: (SHRI H. C. MATHUR): The question is:

“This House is of opinion that with a view to successfully working the second Five Year Plan, Government should—

(a) fix a ceiling on profits in all industrial undertakings in the country at a rate not exceeding 2 to 3 per cent. above the bank rate, and

(b) provide for the utilisation of profits over and above the ceiling so fixed in granting loans to industries which are in need of such assistance.”

The motion was negatived.

RESOLUTION RE COMMISSION ON PRIMARY EDUCATION

श्री कन्हैयालाल डी० बॅद्य (मध्य भारत) :
उपाध्यक्ष महोदय, मेरा प्रस्ताव इस प्रकार है :

“This House is of opinion that Government should appoint a Commission immediately to examine the kind of primary education that obtains in the country and to recommend suitable measures with a view to making it available to all children of school-going age”.

[THE VICE-CHAIRMAN: (SHRIMATI CHANDRAVATI LAKHANPAL) in the Chair]

उपाध्यक्ष महोदय, मुझे इस बात की प्रसन्नता है कि मैं शिक्षा से सम्बन्ध रखने वाले एक ऐसे आवश्यक विषय पर चर्चा आपकी उपस्थिति में कर रहा हूँ। प्राइमरी एजुकेशन के विषय में, मैं अधिक कहूँ इसके पहले एक दो बातों पर प्रकाश डाल देना चाहता हूँ और वह वह कि यह जो प्रस्ताव यहाँ पर रखा गया है वह दो रूप में हमने सदन के सामने भेजा था। हमारा बहुत से मित्रों ने अलग अलग प्रस्ताव प्रस्तुत किये थे और इस प्रस्ताव पर एक संशोधन

श्री सरवट जी ने मूव किया है, वह इस प्रस्ताव का एक रूप था। किन्तु जिस स्वरूप में यह प्रस्ताव एजेंडों पर रखा गया है, उस पर मैं चर्चा के लिए एक दो शब्द कह देता हूँ।

प्राइमरी एजुकेशन एक ऐसा विषय है, जिसका सम्बन्ध दश के करोड़ों बच्चों से जुड़ा हुआ है। स्वाधीनता प्राप्ति के बाद इस दश की जनता को यह आशा स्वाभाविक रूप से हुई थी कि दश के बच्चे शिक्षित किये जायेंगे और उनकी शिक्षा का उचित प्रबन्ध राज्य की ओर से होगा। यही नहीं जब हमारा संविधान बना तो इस संविधान में इस बात को स्पष्ट रूप से स्टेट डायरेक्टिव प्रिंसीपल में स्वीकार किया गया था और एक निश्चित आदर्श संविधान ने इस विषय में हमारी सरकार को दिया है। वह आदर्श संविधान की धारा 85 में इस प्रकार से है :

“The State shall endeavour to provide, within period of ten years from the commencement of this Constitution, for free and compulsory education for all children until they complete the age of fourteen years.”

जब संविधान की इस धारा में इस विषय में स्पष्ट रूप से यह कह दिया गया है तब मेरी समझ में नहीं आता कि मैं इस विषय में यहां पर कुछ अधिक कहूँ। इस दश की जो राज्य सरकारें हैं उनके हाथों में शिक्षण की व्यवस्था है। केंद्र की ओर से जनता के शिक्षा के प्रश्न पर कुछ हस्तक्षेप समय समय पर किया जाता है और उच्च शिक्षण के विषय में एक निश्चित पालिसी और निश्चित सिद्धान्त के अनुसार शिक्षण व्यवस्था देने के बारे में योजना बनाई जाती है। किन्तु अगर प्राइमरी एजुकेशन का प्रश्न आप लें तो सार दश में भिन्न भिन्न प्रकार से उसकी व्यवस्था चल रही है। किसी राज्य की सरकार ने कोई पद्धति अपना रखी है और किसी राज्य ने कोई पद्धति अपना रखी है। प्रत्येक राज्य में भिन्न भिन्न प्रकार की प्रस्तुतियाँ और सिलेबस हैं

और उनमें जो पहुँच की व्यवस्था है उसके भी भिन्न भिन्न रूपा हैं। शिक्षण के सम्बन्ध में, किताबों के सम्बन्ध में या किसी सम्बन्ध में अभी तक सार दश में एक रूप नहीं हो पाया है और उसका परिणाम यह है कि आज हमारे सार दश में शिक्षा एक समस्या बनी हुई है। जहां तक संविधान की इस धारा का प्रश्न है, सरकार का यह एक निश्चित कर्तव्य है, सरकार के ऊपर यह एक निश्चित दायिदारी आ गई है कि वह दस वर्ष में दश भर के सार चौदह वर्ष की अवस्था के बच्चों को कम्पलसरी शिक्षण के द्वारा शिक्षित करने की व्यवस्था करे। जो आंकड़ें समय समय पर हमारे सामने सरकार की ओर से रखे जाते हैं उनको देखते हुये हमें इस बात की शंका होती है कि क्या वास्तव में हमारे संविधान की इस धारा के अनुसार हमारे दश में चौदह वर्ष की अवस्था के जो बच्चे हैं वे दस वर्ष में शिक्षित हो सकेंगे और उन दरवाजों तक, जहां आज अन्धकार ने अपना साम्राज्य फैला रखा है, शिक्षा की ज्योति दस वर्ष में पहुँच पायेगी या नहीं। इतने वर्षों के बाद शिक्षण के जो आंकड़े हमारे सामने हैं, उस की गति को देखते हुये तो मैं समझता हूँ कि दस वर्ष तो क्या पचास वर्ष भी इस गति से चला जाय तब भी संविधान के अन्तर्गत प्राइमरी एजुकेशन की जो व्यवस्था है उसकी पूर्ति नहीं हो सकती। संविधान की पवित्रता की रक्षा करने की जिम्मेदारी हमारे ऊपर आती है, पार्लियामेंट पर आती है और सरकार का ध्यान इस ओर आकर्षित करना एक नागरिक के नाते हमारा कर्तव्य होता है। ऐसी दशा में मैं यह समझता हूँ कि मेरा यह प्रस्ताव सामयिक है कि शिक्षण की पद्धतियों के विषय में सरकार को एक निश्चित नीति अपनानी चाहिये और सार दश के लिये एक निश्चित क्रम की व्यवस्था करनी चाहिये जिससे जो गरीब और साधारण वर्ग के लोग दशता में रहते हैं उनको भी शिक्षा से लाभ मिल सकें और चौदह वर्ष की अवस्था के जितने बच्चे हैं वे कम से कम अपनी प्राइमरी शिक्षा पूरी कर सकें। यदि इस प्रकार की व्यवस्था हमने नहीं की तो दस वर्ष

[श्री कन्हैयालाल दाँ० वैद्य]

में हम अपने दश के सार बच्चों को शिक्षित नहीं कर पायेंगे और यह हमारे लिये एक क्लंक की बात होगी कि हम संविधान की इस पवित्रता की रक्षा नहीं कर पायें। स्वतंत्रता प्राप्त के बाद यदि शिक्षा के विषय में जनता हमसे कोई अपेक्षा करे, तो उसका ओझा करना उचित है। जहां तक रोजी का प्रश्न है या दूसरे प्रश्न हैं, उनको भी ध्यान में रखना आवश्यक है। अभी अभी हमने एक लम्बे चौड़े प्रस्ताव पर विचार किया है। इस तरह दश की प्रगति के लिये जो आवश्यक बातें हैं उनका करना जितना आवश्यक है उतना ही हमारे शिक्षा मंत्रालय को और हमारे प्लानिंग कमीशन को हमारी शिक्षा व्यवस्था पर सर्वप्रथम और पूरी शक्ति से ध्यान देना आवश्यक है और इस काम के लिये जितने आवश्यक धन की जरूरत हो उसको स्वीकार करना चाहिये।

जहां तक शिक्षण का सम्बन्ध है, जैसा कि हमारे संविधान में दिया गया है, प्राइमरी एजुकेशन सब बच्चों के लिये कम्पलसरी होगी और सब को मुफ्त प्राप्त कराई जायगी। ऐसी व्यवस्था करने में धन की बड़ी आवश्यकता होगी। लेकिन सरकार को जहां दूसरे कामों के लिये धन उपलब्ध करना पड़ता है, अपनी योजनाओं को पूरा करने के लिये धन की व्यवस्था करनी पड़ती है, वहां शिक्षा के विषय में भी सरकार का यह पहला कर्तव्य है कि वह धन की व्यवस्था करे। आज जिन राज्यों के हाथ में केन्द्र ने शिक्षा की जिम्मेदारी सौंप रखी है, उनको जिस मंत्रालय के हाथ में धन की व्यवस्था करने का अधिकार हो वह इतनी सहायता प्रदान करे कि वे अपने राज्य के १४ वर्ष के बच्चों को संविधान की धारा के अनुसार शिक्षण दे सकें। यदि सरकार इस बात की अवहेलना करती है, यदि सरकार आवश्यक धन की व्यवस्था नहीं करती है, तो निश्चित रूप से हमारे संविधान की पवित्रता की रक्षा नहीं होती है। सरकार को इस विषय में एक निश्चित नीति स्पष्ट रूप से जाहिर करनी चाहिये।

इसके अतिरिक्त संविधान की इस धारा के अनुसार सरकार समय समय पर क्या करती रहती है और वह कौन सी ऐसी योजना है, वह कौन सा ऐसा कार्यक्रम है जिसके अन्तर्गत हमारे संविधान की इस धारा में जो व्यवस्था की गई है उसकी पूर्ति हमारी सरकार दस वर्ष की निश्चित अवधि में करेगी, यह भी हमको बताते रहने की आवश्यकता है।

इस समय जो मूल प्रस्ताव है उसकी भावना पर सरकार को ध्यान देना चाहिये। जैसा मैंने कहा आज तमाम राज्यों में भिन्न भिन्न प्रकार की शिक्षण की व्यवस्थाएं हैं। वहां प्राथमिक शिक्षा प्रान्तीय भाषाओं में चलती है। राष्ट्रभाषा हिन्दी होने के नाते, हिन्दी को प्राथमिकता दी गई है और इस कारण यदि सारे दश का एक ही प्रकार का कैरिकुलम हो, तो सारा काम भली प्रकार चल सकता है।

आज जो राज्यों में पुस्तकें चलती हैं उनको देखने का मुझे मौका मिला है। प्रत्येक राज्य में पुस्तकों का स्वरूप भिन्न भिन्न है और उनमें बड़ा अंतर है। इसके साथ साथ आप देखेंगे कि उन पुस्तकों में काफी ब्लॉकमार्कीटिंग चलती है। जो प्रकाशक लोग हैं वे काफी मुनाफा उन पुस्तकों में कमाते हैं। जो बच्चे उन पुस्तकों को खरीदते हैं उनको काफी दिक्कतें होती हैं। उन लोगों को सरकार की ओर से मुक्त पुस्तकें देने की अभी व्यवस्था नहीं है जिससे गरीब बच्चों के लिये यह एक बोझ प्रतीत होता है। आज बहुत थोड़े बच्चों को भले ही कहीं कुछ स्कालरशिप के रूप में मिल जाता हो या जो पिछड़े वर्ग के बच्चे हैं उनको थोड़ी बहुत सहायता मिल जाती हो, किन्तु साधारण रूप में उन तमाम बच्चों को जो १४ वर्ष तक की अवस्था के हैं कोई सहायता नहीं दी जाती है। तो मैं यह बतला रहा था कि आज पुस्तकों में ब्लॉकमार्कीटिंग होती है और इसके रोकने के लिये सारे दश में एक निश्चित नीति के अनुसार किताबों की छपाई की व्यवस्था होनी चाहिये। आज होता यह है कि एक राज्य में एक पुस्तक चार आने की बिक रही है और उसी साइज की

पुस्तक दूसरे राज्य में बारह आने, दस आने।
आठ आने या छः आने की बिकती हैं।
(Interruption) मेरे एक मित्र कहते हैं

कि आप आनों की बात करते हैं, आजकल
किताबों का भाव रुपयों में रहता है। मैं तो
जो छोटी छोटी किताबों में ब्लैकमार्केटिंग चल
रही है उसकी बात कह रहा हूँ। इसीलिये
निश्चित रूप से सरकार को यह चीज अपने
हाथ में लेनी चाहिये और एक निश्चित
कैरिकुलम बना करके सारे देश के लिये एक
ऐसी शिक्षण पद्धति की व्यवस्था करनी चाहिये
जिससे प्रत्येक राज्य में पुस्तकें एक ही रूप में
हों और एक ही भाव में बिकें और शिक्षण
पद्धति का संचालन इस रूप में हमारे देश में
हो कि इस देश की जो आवश्यकताएँ हैं वे पूरी
हों और हमारे बच्चे शिक्षित हो सकें।

इन शब्दों के साथ मैं इस प्रस्ताव को सदन
के सामने रखता हूँ। श्री सरवट साहब का इस
प्रस्ताव पर एक संशोधन है और मैं समझता हूँ
कि वे इस पर और अधिक प्रकाश डालने की
कृपा करेंगे।

THE VICE-CHAIRMAN (SHRIMATI
CHANDRAVATI LAKHANPAL): Resolution
moved:

"This House is of opinion that
Government should appoint a Com-
mission immediately to examine the
kind of primary education that
obtains in the country and to re-
commend suitable measures with a
view to making it available to all
children of school-going age."

Mr. Wadia.

SHRI V. S. SARWATE (Madhya
Bharat): Mr. Vice-Chairman, I have
an amendment and with your per-
mission I would like to move it at
this stage. It will make the Resolu-
tion more comprehensive and it would
be better if it is placed before the
House for discussion with my obser-
vations.

THE VICE-CHAIRMAN: (SHRIMATI
CHANDRAVATI LAKHANPAL): Yes, you
can move it.

SHRI V. S. SARWATE: Mr. Wadia
would excuse me if I am coming in
his way.

Madam, I move:

"That in line 2 of the Resolu-
tion, for the words 'of primary
education' the words 'and extent of
pre-primary and primary educa-
tion' be substituted."

The purpose of this amendment is
that the Commission should examine
pre-primary education as well as
primary education. By 'pre-primary
education' I mean that education
which is imparted to children or
ought to be imparted to children from
the age of about two and a half to
six years. Taken normally, primary
education should also include this
education but sometimes the word
'primary' is used in a restricted sense
and denotes only the elementary
education which is given after a boy
and child attains seven years. I
have brought forward this amend-
ment in order that the Commission
should examine this pre-primary edu-
cation also and in order to empha-
size this aspect of the education
which is at present most neglected
in this country. Madam, it is ex-
tremely necessary that this aspect of
primary education be brought in a
sufficiently forcible manner before
the attention of the Government as
well as of the people. Some time
before a Member asked me what this
pre-primary education was. That is
really the mental condition of most
of the parents also. They do not
understand what is pre-primary edu-
cation. We of the old generation
thought that the psychology and the
developmental processes of body and
mind of the child and the adult were
the same. The same laws governed
both and that what was true in the
case of the adults was also true in
the case of children. That was the

[Shri V. S. Sarwate.]

psychology of the old generation and that is why they are not able to understand, appreciate or realise the changed outlook which is now coming in the psychology of the children. In the beginning of this century it began to be discovered by scientists, by those who were devoted to child studies, that the biological structure of children, the functioning of their organs and the psychological processes of their mind were governed by entirely different laws than those which governed the development of the adults. I will read out one or two authorities on this point. Gessel is one of the foremost American authors on child studies. This is what he says:

"For perspective we must grant that the pre-school period exceeds all other epochs in developmental importance. It occupies the first seventy months of the human life. It is generally accepted that the foundation of health and intelligence, and the pattern which the child follows in unfolding his personality are laid down in this period. The effects of malnutrition and infectious disease in early years are carried as scars on the bones from childhood to death. Those weakened by ill-health in childhood are rendered more susceptible to breakdown later. The effects of psychic malnutrition or mishandling are as serious, leading sometimes to unhappiness or neurosis, sometimes to delinquency and crime. On the other hand helpful influences and robust health established in early years are of permanent value."

Dr. Montessori, whose name is probably more known in this country, has observed in her book "The Absorbent Mind" as follows:—

"The first two years of life show a type of psychology entirely different from that of the adult. The child has a type of mind that absorbs knowledge and instructs

itself. The most important faculties are built within the first two years of life. Our religious sentiment, our special feelings of patriotism are built during this period of life. At the age of three the child has already laid foundations of his personality. He has developed powers of absorbing culture without fatigue."

That is why most of the progressive nations of the West give an important place to child education in their scheme of education. I shall give only two instances of countries which stand, as it were, at the two extremes—one of the U.S.A. and the other of the U.S.S.R. In the U.S.A. President Roosevelt, the elder Roosevelt, appointed a conference of laymen and experts in education in 1909 to study the problem of the development of the child and youth. This conference became later on a decennial affair and every tenth year this conference was held. The last sitting was in 1950. Then the conference appointed a fact-finding committee for the benefit of its members so that the committee may collect all the available material including the results of study and research done during the past years on child development and place it before them. The volume which has been produced is called "Personality in the Making" and I would commend it to every Member and every parent. It provides a fascinating reading which would show what the importance of child life is, why we should respect the child, why the laws of child development are different, what exactly has been achieved and established so far by child studies and research and what requires to be implemented in future. They have suggested some measures also. I believe the Government must have got it. That would show them the importance that the U.S.A. attaches to the problem of child development.

Then I shall refer to the U.S.S.R. In the U.S.S.R. in 1944 the Soviet Government made a regulation that the

provision of kindergarten and nursery schools for the teaching of children between the age of three and eight years was the duty and responsibility of the State and that the Government was bound to make provision for it. And accordingly that Government formed a plan extending over a number of years by which they extended the scope of the nursery schools and kindergarten. In 1951 the number of pupils studying in kindergarten and nursery schools came to 35 lakhs in a population of 200 million. The Governments of most of the progressive countries of the West have declared that education of children between three and six years is their responsibility. It was their duty to provide education to these children because the fate of tomorrow depended upon what these children learnt and how they developed during their childhood. They were the architects of tomorrow and that is why all those Governments have taken upon themselves the duty of providing child education. And what has been the result? I will give a few figures to compare with what is done in India. All these figures were supplied to me by the Ministers of the countries concerned and they were collected in a small pamphlet in London for the benefit of the delegates to the All India Child Education Conference which met at Indore in 1951. It was presided over by the President of the Indian National Congress, Mr. Jawahar Lal Nehru. Mr. Z. F. Hussain, Italy has a total population of 46 million and of these number of pupils in both Government and private institutions is about 10 lakhs. In France out of a total population of 41 million, there are 10 lakhs children receiving education. In Poland the population is 24 million and the number of pupils is 30 lakhs. Even in little Belgium which has only a population of 10 lakhs the number of pupils is 50,000. The exact number is not known.

And compare with this our position in India. I had also collected statistics from the various States and Provinces in India for the

benefit of these delegates and they were very kind to send me both the number of pupils in their States and the policy they wanted to follow in the future regarding child education. The total number comes to 25,144 in a population of 400 millions, whereas in a population of 46 millions in Italy it is 9 lakhs. That is how matters stand and that is why it is necessary that the Government do appoint a Commission to examine the whole question so that they can understand and have a correct perspective of the importance of child education. Even these figures do not give a complete picture, or a complete perspective of the real condition of child education in our country. I shall show that time after time authorities, both in the Congress and in the Government, have declared that the State Governments should take upon themselves this responsibility and duty of providing child education. As hon. Members are aware, the Indian National Congress at its Session in Haripura appointed a Committee under the Chairmanship of Dr. Zakir Hussain, to draw up a scheme of Basic Education. This Committee was to work under the advice and guidance of Mahatma Gandhi. The Committee says in its report:—

“We feel very strongly the necessity for some organization of pre-school education, conducted, or supported by the State, for children between the ages of three and seven.....We are anxious, however, that the State should not overlook its ultimate responsibility in the matter.”

Here they emphasise that the State ought to take proper account of its ultimate responsibility in this matter of providing child education.

Then, again, I shall refer to another document of equal importance,—or probably more important in the eyes of the central Government or State Governments—generally known as the Sargent Report. This report is,

[Shri V. S. Sarwate.]

in fact, the report of the Central Advisory Board of the Government of India which was entrusted with the task of preparing a scheme on "Post-War Educational Development in India". This was in 1944. This Advisory Board submitted a report. In that report on pages 12 and 13 they say:

"It is one of the many consequences of the general lack of educational planning in India that a very impressionable, plastic and educationally potent period of a child's life has received so little attention. In most countries in Europe and America it has now been already recognised that the nursery or infants schools have an important part to play in every school system.....Outside India the nursery school has come into its own, and has taken a well-defined place in the fabric of public instruction, but the importance of looking after the physical and mental welfare of future citizens from their earliest years has still to be brought home to the responsible authorities in this country....."

"It is the duty of the State to come to the rescue, for the sake both of its future citizens and of those that bear them, by providing bright, well equipped and well-staffed Nursery Schools, where the children can be properly looked after, while their mothers are at work. Educationally the Nursery School aims at providing a carefully controlled environment which should cater in the healthiest and wisest manner possible for the mental, physical and social needs of the growing child."

Now, add to this what our revered and beloved Prime Minister says in his message to the Conference which was read at the conference:

"Gradually we are coming to realise that proper education is vital if a country is to progress and the most important part of educa-

tion are the earlier years during childhood."

I believe there is nothing more to say regarding the importance of this education. Madam, please allow me five or ten minutes more.

SHRI KANHAIYALAL D. VAIDYA:

I particularly curtailed my speech in order to give part of my time to Mr. Sarwate.

SHRI V. S. SARWATE: I shall try to be as brief as possible. In fact, there is nothing more left for me to add to show that it is the duty of the State Governments to take up this matter and make due provision. Unfortunately, in the replies which have received from the various States none has admitted that it is their responsibility. All say very complacently that this is the duty of the private citizen and of the private sector to provide such education for their children. Further, no State seems to deplore the plight in which it stands. Some of them make grants and the grants vary from 25 per cent to 75 per cent. of the admissible expenditure, which is the most liberal aid. I want to mention that U.P. has deplored the lack of proper educational facilities in their State. Probably one or two more State Governments have regretted that they cannot do anything more in the field of child education. Bombay is the most uncompromising.

SHRI D. NARAYAN: They in Bombay are spending more than any other State on primary education.

SHRI V. S. SARWATE: I am talking of pre-primary education and standing on very firm ground because I have received a report from the Government itself. The Government says that pre-primary education is not the responsibility of the State Governments. Grants-in-aid to pre-primary schools to the extent of 25 per cent of their admissible expenditure being paid to those pre-primary schools which are situated in

and backward areas only. So, even the grants which they used to pay to other private agencies have been stopped. They now give aid only to those schools which are situated in slum areas and what do you think would be the amount they are spending on this? Rs. 28,000 out of an expenditure of Rs. 13 crores which is spent on education. Just imagine! Therefore, I say it is necessary that the importance of this and their duty towards children is brought home to them by the appointment of a Commission.

I would like to say a few words about the exact scope of this Commission. I am confining my remarks to the pre-primary stage because it is the most neglected one.

Madam, I would just like to say a few words about the scope of pre-primary education. When the White House Conference was being held, it was said that "The purpose of the Conference shall be to consider how we can develop in the children the mental, emotional and spiritual qualities essential to individual happiness and to responsible citizenship, and what physical, economic and social conditions are deemed necessary for this development." And nowadays the child study is being pursued in a co-operative manner.

Now, Madam, I would like to quote in this connection from the *Encyclopaedia Britannica*. It is stated there as follows:

"There is an increasing tendency to widen the scope of child psychology so as to include all the phases of child development, and to incorporate therein genetic psychology, biometrics, anthropometry and pediatrics, as well as clinical, educational and child guidance activities."

All these are to be co-ordinated in the child study.

In conclusion, Madam, I have only to say that all the hon. Members here

are parents, grandparents or guardians of their children, and all are anxious to see that their children develop a healthy personality. For that reason it is very necessary to appoint a Commission to go into all these questions. I hope that the House will unanimously adopt this Resolution.

PROF. A. R. WADIA (Nominated):
Madam, I rise to support in a very wholehearted way the main Resolution of my friend, Mr. Vaidya.

I am afraid, I shall have to give only a very qualified support to the lucid exposition that we have just had from Mr. Sarwate. I do not disagree with Mr. Sarwate on what he has said. There was a very wise Jesuit who said "Give me a child for the first seven years, and you can do with him what you like afterwards." I quite appreciate all this. I can quite appreciate that the first seven years are the most impressionable and the most important period perhaps in the life of a person. But the question is whether we can give full effect in our country with our limited resources to the demand that Mr. Sarwate has made. At the present moment, I know that in Bombay for example—and which is a very wealthy city comparatively—we have got a number of nursery schools, and I can say with confidence that the education of a child in a nursery school costs much more than that of a student in a college. Now, if this be the case, is it possible for any Government, in the near future, to implement the ideals of Mr. Sarwate? However, if he merely mentions it as a sort of pious hope, I have not the slightest objection if the question is referred to the Commission which, I trust, the Government of India will be pleased to appoint.

Now coming to the main Resolution, Madam, this Commission should have been appointed years ago. If there was any logic in our Government's policies, the Commission on Primary Education should have pre-

[Prof. A. R. Wadia.]
ceded the appointment of a Commission on University Education or on Secondary Education. It would have been definitely better if at the time the Commission on University Education was appointed, the Commission on Primary Education had been appointed, because then we could have built up the whole basis of educational fabric from the bottom upwards. Unfortunately, this has not been done, and as a result, our primary education has suffered very badly.

There is another very great and important reason why this Primary Education Commission should be appointed, and that is this. Primary education after all is going to be imparted, probably not merely in the recognised fourteen languages in our Constitution, but in even more languages in different parts of India. And it is a very sound proposition that every child should be educated, at least in the primary stage, in his mother-tongue. But this will lead to an immense difference of outlook because of different methods of teaching in different States. And, to overcome that defect, if a representative Commission were appointed which could give a correct directive to the different States as to what they should aim at in achieving primary education, and what cost they should incur, and what ideals they should have before them, I think the appointment of such an educational commission would be abundantly justified. It is absolutely necessary at the present stage.

Now take for example the matter of cost. Cost is immense. Unfortunately we know that the primary school teacher is the worst-paid in the whole of India now. Even our menial servants get much more than the primary school teacher. It is a matter of crying shame, and whatever may be the strain on the resources of our Government, this strain will have to be faced somehow in order to justify our democracy. And I do not

believe that any democracy can be really successful with 80 per cent. illiterates. If we are going to make something of our democracy, we must have cent. per cent. literacy as soon as possible, maybe within ten years or even within twenty years, I don't mind but that should be our definite objective. And that is going to cost a good deal.

Now it seems to me that a Commission of the type that we have in mind should face the question of how to meet this excessive cost. Well, I shall not presume to anticipate the recommendations of such a Commission. But years ago, I ventured to suggest, as Director of Public Instruction in Mysore, that if the income of our poor primary school teacher could be supplemented by the endowment of a certain piece of land to each village school, so that he could grow at least his own food and he could be given a little house, and perhaps a little addition to his pay as a primary school teacher, with the additional allowance he may get as a Post Master, or for some other functions which are usually assigned to our primary school teachers, it may be possible to get good teachers even on comparatively low wages for our primary schools. And this problem of cost they will have to face. And I think if we go back to our old village panchayat days, when the villagers willingly gave something in kind to the village teacher, that would also be very welcome at this stage, even in the twentieth century.

Then there is the question of curriculum. Of course, we hear a good deal about basic education. But I am afraid, there is a good deal of difference of opinion as to what exactly basic education means, or should mean. In its pure form, I am afraid, it is going again to cost us a lot, and it is a question for the Commission to decide whether every one of our primary schools should only be devoted to the ideals of a basic school, or some schools might be

basic and the other schools might be permitted to develop on the more orthodox or cheaper lines, because some sort of cheaper education is much better than no education at all. My unfortunate experience in this country is that we are idealists, and we very often try to do too much with our limited resources and the result is that, while we aim at the maximum, we fail to achieve even the minimum. Now, Mr. Sarwate was a little critical of the Bombay Government. I must admit that we people in Bombay are somewhat hard-headed. We are not easily carried away by slogans; we are not easily carried away by mere words. We are business people and we look at things as business propositions: "How much have we got? What is the use that we are going to make of this to produce the maximum result?" It is from this standpoint that the Bombay Government has said—and I am afraid said rightly—that the province of pre-primary education belongs to the wealthy citizens. Those who can afford it, by all means let them have it. After some years when we have succeeded in achieving cent. per cent. literacy in our land—perhaps at that time India will become richer also—it would certainly be time to think of pre-primary education. At the present moment, I am afraid it is a little premature. Considering the question of cost, considering the question of curriculum and the fact that we are going to make so many different languages the media of instruction in the primary schools, it is necessary to develop some common ideals, some common lessons. Our text-books today might be inconsistent with one another. For example, the text-books in one language may make no mention of India but extol one particular State to which that language belongs; another linguistic State might do exactly the same thing and a third might lay emphasis on Indian patriotism. These little contradictions will unfortunately produce a very unhealthy result on the minds of our students and that danger is there. Therefore, it would be a good

thing if the Central Government were to make itself responsible for having a certain amount of general control on the type of text-books, on the quality of the text-books and on the price of the text-books produced in different States. I know that the Central Government will immediately say that it is not its business and that under the Constitution it belongs to the States. We all know that, but the Central Government should play the role of a parent controlling the activities of all its children. It is very necessary to control the activities of our States, because we know how the States tend to go much too far in the direction of independence. After all the independence of the States is a very relative thing. The States exist only as the children of India. The primary thing that we aim at is the well-being of India.

THE DEPUTY MINISTER FOR EDUCATION (DR. K. L. SHRIMALI): What about problem children?

SHRI M. GOVINDA REDDY: Problem children? The Education Ministry wonders why there should be children at all.

PROF. A. R. WADIA: I don't know whether the Deputy Minister means how genuine problem children have to be dealt with or that the States are problem children. Whatever it may be, in either case, they will have to be dealt with. For these reasons, I heartily support the idea of appointing this Commission, and I am very glad that Mr. Vaidya, who has moved this Resolution, has had the active support of so many of his other colleagues, and I am perfectly certain that, so far as this question is concerned, there can be no party politics, there can be no talk of communism or Congress. We are all interested in the education of our children. We are all interested in having a real, genuine democracy which can be built up only on sound education. Full one hundred per cent. literacy is the ideal

[Prof. A. R. Wadia.]

which we aim at and therefore trust that this Resolution will be passed unanimously.

श्री ईशकीर्तनन्दन (मुम्बई) : माननीय सभा-पक्षी जी, जो प्रस्ताव सदन के सामने हैं उसका स्वागत करते हुए मैं यह तो नहीं कह सकता कि इस प्रस्ताव को सम्पूर्णतः मैं मानता हूँ। स्वागत तो मैं इस कारण कर रहा हूँ कि प्रस्ताव की वजह से एक महत्वपूर्ण विषय, यानी प्राथमिक शिक्षा के सम्बन्ध में यहां पर चर्चा हो जायेगी। आप जानते हैं कि हमारे संविधान ने यह मर्यादा निश्चित की है कि १० वर्ष के अन्दर यानी १९६० तक इस मुल्क में ६ से १४ वर्ष तक के बच्चों को फ्री और कम्पलसरी शिक्षा दी जायेगी। अभी हम सन् १९५५ में हैं। पांच वर्ष अभी बकाया हैं।

आज प्राथमिक शिक्षा की क्या हालत है यह हमें सांचना चाहिये। जहां तक मुझे पता है, आज प्राथमिक शिक्षा में जो लड़के पढ़ रहे हैं उनकी तादाद करीब एक करोड़ ५५ लाख है। यह एक करोड़ ५५ लाख या ६० लाख कहिये, ६ से ११ वर्ष तक के लड़के और लड़कियों की समूची तादाद नहीं है। ६ से ११ वर्ष के लड़कों की जो संख्या है उसके ४० टका को ही आज स्कूलों में पढ़ाया जा रहा है, यानी ६ से ११ वर्ष तक की उम्र के सब लड़के और लड़कियों को नहीं पढ़ाया जा रहा है। उन में से ६० टका अभी बाकी है। गत पांच वर्ष में हम ज्यादा से ज्यादा यहां तक पहुंच सके हैं कि सैकड़ों में ४० टका, ६ से ११ वर्ष तक उम्र के लड़कों के पढ़ाने की व्यवस्था कर सके हैं। ६० टका ६ से ११ वर्ष तक उम्र के लड़के अभी बाकी हैं।

प्रथम पंचवर्षीय योजना में कहा गया था कि यह मर्यादा ६० टका तक ले जाई जायेगी परन्तु दुःख है कि यह वहां तक नहीं पहुंची। मुझे यह भी शक है कि यह ५० टका तक भी पहुंची है या नहीं। आज इन ४० टका लड़कों पर सरकार का कितना खर्च हो रहा है? करीब ५० करोड़

रुपया खर्च होता है। आम शिक्षा पर हिन्दुस्तान की प्रांतीय सरकारों का और केंद्रीय सरकार का करीब ११२ करोड़ रुपया खर्च होता है, जिसमें ४१ टका खर्च प्राथमिक शिक्षा पर होता है, यानी इस पर करीब ५० करोड़ रुपया खर्च हो रहा है। इसका अर्थ यह हुआ कि ५० करोड़ रुपया खर्च करके हम सिर्फ ४० टका ही ६ से ११ वर्ष तक के लड़के और लड़कियों को पढ़ा सकते हैं। यानी अभी तो इस उम्र के भी ६० टका लड़के बगैर पढ़ाये रह गए हैं। इसके बाद ११ से १४ वर्ष तक, यानी अभी सब मिलाकर करीब और ५-५॥ करोड़ लड़के और लड़कियां बाकी हैं जिनकी शिक्षा का हमें और प्रबन्ध करना है। तो हमें यह सांचना चाहिये कि रहे सहे इन पांच वर्षों में क्या यह हो सकता है और यदि इन पांच वर्षों में हमें इसे पूरा करना है तो फिर प्राथमिक शिक्षा के सम्बन्ध में अपने कदम को कितनी तेजी से बढ़ाना है। यदि हम संविधान की आज्ञा के अनुसार ६ से १४ वर्ष की उम्र तक के लड़के और लड़कियों को प्राथमिक शिक्षा देना चाहते हैं तो हमें सैकंड फाइव ईयर प्लान में करीब २०० करोड़ रुपया खर्च कर के प्राथमिक शिक्षा के लिये ही रखना चाहिये और यदि हम यह तजवीज नहीं करते हैं, तो ६ से १४ वर्ष तक क्या ६ से ११ वर्ष तक की उम्र के सभी बच्चों की भी शिक्षा पूरी नहीं कर सकेंगे। तो जो सब से पहला और बड़ा सवाल है और जो सब जगह उठाया जाता है वह पैसे का है। यही बात १९१२ में स्वर्गीय श्री गोपालकृष्ण गोखले जी ने उस वक्त की संसद के सामने, संसद कहिये या असेम्बली कहिये उसके सामने, कही थी कि जब तक केंद्रीय सरकार प्रांतीय सरकारों की पैसे से मदद नहीं करेगी तब तक फ्री और कम्पलसरी प्राइमरी एजुकेशन नहीं हो सकेगी। वही हालत आज तक मौजूद है। आज भी हालत यही है कि जब तक केंद्रीय सरकार प्रादेशिक सरकारों को रकम की पूरी मदद नहीं देगी तब तक संविधान में लिखे मृताबिक ६ से १४ वर्ष तक की उम्र के लड़के और लड़कियों की प्राथमिक शिक्षा कभी भी फ्री एंड कम्पलसरी नहीं की जा सकती है। तो इस प्रस्ताव पर बोलने

का मेरा खास मकसद यही है कि द्वितीय पंचवार्षिक योजना में हमें इसको सब से पहली, प्रथम, प्रायरीटी देनी चाहिये कि प्री और कम्पलसरी प्राथमिक शिक्षा होने के लिये कम से कम २०० करोड़ रुपयों की सालाना व्यवस्था प्लान में की जाय। प्रस्ताव में जो आवश्यक बात होनी चाहिये थी वह यही होनी चाहिये थी लेकिन प्रस्ताव में जिक्र किया हुआ है "xi. d of primary education". का "What kind of primary education obtains in the country" में प्रस्तावक महोदय से कहना चाहता हूँ कि यह सवाल तो अब रहा नहीं। यह तो हमारे शास्त्रज्ञों ने निश्चित कर लिया है, हमारी केन्द्रीय सरकार ने और हमारी प्रादेशिक सरकारों ने भी इसे मंजूर कर लिया है कि हमारी प्राथमिक शिक्षा का स्वरूप बेसिक होगा यानी जिससे नई तालीम या बुनियादी तालीम कहते हैं वही हमारा तर्ज होगा। तो उस विषय में तो किसी तरह की शंका रही ही नहीं है।

मुझे से पहले जो वक्ता बोल रहे थे उनसे मैं कहना चाहता हूँ कि बड़ी अच्छी बात है, मुझे बड़ी खुशी है कि वह बम्बई से आते हैं और उन्होंने बम्बई का बड़ा अभिमान दिलाया। मैं बम्बई से आता हूँ और मुझे भी अभिमान है, परन्तु मैं याद दिलाना चाहता हूँ कि बम्बई सरकार ने प्राथमिक शिक्षा का स्वरूप बेसिक मान लिया है, बुनियादी मान लिया है और अपने स्कूलों को बुनियादी स्कूलों में बदल देने के लिये हिन्दुस्तान में यदि कोई ज्यादा से ज्यादा खर्च कर रही है तो वह बम्बई सरकार कर रही है। इस बात का मुझे अभिमान है और वाडिया साहब को भी होना चाहिये परन्तु बेसिक तर्ज से कुछ आपका मतभेद मालूम होता है। मैं उसमें जाना नहीं चाहता....

श्री ६० प्र० सक्सेना : आपने तो रंजोत्युशन को सपोर्ट किया है ?

श्री दंबकीनन्दन : आपने ठीक तरह से सुना नहीं।

श्री सुरेन्द्रनाथ द्विवेदी : बुनियादी शिक्षा के बारे में डिफरेंस है।

श्री दंबकीनन्दन : दूसरा सवाल, जब हम प्राथमिक शिक्षा पर विचार करते हैं, तो शिक्षकों का आता है। आज हालत यह है कि ४० परसेंट से ज्यादा ट्रेड शिक्षक हमारे प्राइमरी स्कूलों में नहीं हैं यानी यदि आज की हालत में हम अपनी प्राथमिकशालाओं को ट्रेड शिक्षक देना चाहते हैं तो हमें ६० टका नये ट्रेड शिक्षक पैदा करने होंगे और उसके लिये भी पैसा चाहिये। क्योंकि जब तक ट्रेड शिक्षक नहीं होंगे तब तक हम आज जो प्राथमिक शिक्षा को सुधारना चाहते हैं वह कभी नहीं बदल सकेंगे। जब हम प्राथमिक शिक्षा को बुनियादी स्वरूप देना चाहते हैं तो यह आवश्यक हो जाता है कि हम पहले शिक्षकों को बुनियादी तालीम की शिक्षा दें और उस से ही आज हमारे बहुत कम शिक्षक ट्रेड हैं।

इसके अलावा एक सब से बड़ी दिक्कत की जो बात है वह यह है कि प्राथमिक शिक्षकों को जो तनखाह दी जाती है वह इतनी कम दी जाती है कि उससे ज्यादा, यहां तक कि शायद उससे दुगुनी या तिगुनी, तनखाह हमारी इस केन्द्रीय सरकार के पिपुल्स को और सिपाहियों को मिलती है। मेरे पास अंक हैं, उनको आप देखियेगा तो उनसे पता चलेगा कि कुछ राज्यों में इनको कम से कम २५ रुपये माहवार तनखाह दी जाती है और एक राज्य में तो २५ पर खत्म भी हो जाती है, दूसरे राज्यों में २५ से ६५ पर खत्म होती है और कुछ राज्य ऐसे हैं जो शुरू में ३० देते हैं, ४० देते हैं और ज्यादा से ज्यादा हैदराबाद राज्य में ६५ रुपये मिलती है और ११५ पर खत्म होती है। तो

[श्री दंबकीगन्दन]

आप समझ सकते हैं कि एक शिक्षक को जो कि गांव का पढा लिखा एक गुरु कहलाता है उसे शुरू में २५ रुपये मिलें और २० या २० वर्ष नौकरी करने के बाद ज्यादा से ज्यादा ५५ या ६५ या १०० पर पहुँचें तो वह किस तरह से दिल से काम कर सकता है, अपना दिल प्राथमिक शिक्षा में लगा सकता है और हमारे बच्चों की देखभाल कर सकता है। यह मांग सारे देश से की जा रही है कि प्राथमिक शिक्षकों की तनखाह बढ़ाई जाय, उनका दर्जा बढ़ाया जाय, उनकी प्रतिष्ठा बढ़ाई जाय। प्रतिष्ठा कैसे बढ़ सकती है दर्जा कैसे बढ़ सकता है जब कि पेट खाली है ? तो प्राथमिक शिक्षा पर विचार करते समय जहाँ हमें शिक्षकों की शिक्षा का विचार करना चाहिये वहाँ उसी तरह से शिक्षकों के पेट का यानी उनकी तनखाह का भी विचार करना चाहिये। जब तक हम यह विचार नहीं करेंगे तब तक वह सवाल पूरा नहीं होता। आज बहुत से राज्य ऐसे हैं जहाँ पर कि शिक्षकों के साथ जिस तरह से व्यवहार किया जाता है जिस तरह का बर्ताव किया जाता है, वह बहुत शर्म की बात है।

इसके बाद मैं एक बात और कहना चाहता हूँ। आज जो हमारी तीसरी दिक्कत है वह स्कूलों की इमारतों की है। आगे कहीं चले जाइये देहातों में प्राथमिक स्कूलों की ऐसी इमारतें आपको दिखाई देंगी कि जहाँ इंसान तो क्या जानवर भी आराम से नहीं बैठ सकते। जो हमारे भविष्य के नागरिक हैं, जिन पर हमारे भविष्य की सारी बागडोर है वे हमारे बच्चे जब तक अच्छे वातावरण में, अच्छी जगह जहाँ कि वे ठीक तरह से आरोग्य रह सकें उन में नहीं पढ़ेंगे और ऐसी जगह पढ़ेंगे जहाँ कि न तो खिडकियाँ हैं, न उजाला है और न हवा है। ..

श्री ह० प्र० सक्सेना : बरगद का दरस्त तो है ?

श्री दंबकीगन्दन : जी हाँ, वह दरस्त तो हो सकता है। वहाँ तो सब को जाना है। तो मंरा कहना है कि प्राथमिक शिक्षकों के सवाल के साथ साथ शिक्षालयों की हालत भी हमें दुरुस्त करनी चाहिये यानी शिक्षालयों की इमारतों के बारे में भी हमें विचार करना चाहिये और उसके लिये भी द्वितीय पंच-वार्षिक योजना में खास रुपयों की व्यवस्था होनी चाहिये और जितनी व्यवस्था आप शिक्षा और शिक्षकों के लिये करेंगे उतनी ही व्यवस्था आपको इमारतों के लिये करना होगी यानी आपको करीब करीब दो सौ या ढाई सौ करोड़ रुपया खास कर के शिक्षालयों के लिये रखना होगा। तो इन तमाम बातों से आपको पता चलेगा कि प्राथमिक शिक्षा के मामले में आज हमारा कदम आगे क्यों नहीं बढ़ रहा है ? इसका मतलब यह नहीं है कि कोई राज्य यह नहीं चाहता है कि प्राथमिक शिक्षा के ऊपर खर्च न बढ़ाया जाय कोई राज्य यह नहीं चाहता कि उस राज्य के ६ से १४ वर्ष तक के हर एक बच्चे का शिक्षा न मिले परन्तु सवाल पैसे का आ जाता है। हाँ, यह जरूर देखा गया है कि जिस प्राथमिक शिक्षा को प्रायरीटरी देनी चाहिये वह नहीं दी जाती है क्योंकि आप देखेंगे कि १९२ करोड़ में से ज्यादा से ज्यादा ५० करोड़ रुपया प्राथमिक शिक्षा पर खर्च होता है जिसमें कि २ करोड़ बच्चे पढ़ते हैं और सेकेंडरी एजुकेशन तथा यूनिवर्सिटी एजुकेशन के ऊपर करीब ५०-७२ करोड़ रुपये खर्च होते हैं जब कि उन में लड़कों की तादाद कुछ लाख है, बहुत तो दस पाच लाख ही हो सकते हैं। यानी यहाँ भी एक तरह का कैपिटलिज्म है। थोड़ों को बहुत और ज्यादा को कम।

श्रीमती उपसभाध्यक्षा (श्रीमती चन्द्रावती लखनपाल) : दूबकीनन्दन जी, आपका समय समाप्त हो चुका है, अब आप खत्म कीजिये।

श्री दूबकीनन्दन : मैं अभी कुल १० या ११ मिनट बोला हूँ।

श्रीमती उपसभाध्यक्षा (श्रीमती चन्द्रावती लखनपाल) : आपने १५ मिनट लिये हैं।

श्री दूबकीनन्दन : मेरा खयाल है कि मैं १० या ११ मिनट बोला हूँ। मुझे आप ५ मिनट आगे दे दीजियेगा, क्योंकि ५ बज गये हैं।

श्रीमती उपसभाध्यक्षा (श्रीमती चन्द्रावती लखनपाल) : आप ५ मिनट आगे के दिन बोल सकेंगे।

THE VICE-CHAIRMAN (SHRIMATI CHANDRAVATI LAKHANPAL): The House now stands adjourned till 11 A.M. on Monday, the 22nd August 1955.

The House then adjourned at five of the clock till eleven of the clock on Monday, the 22nd August 1955.